

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 51

IA 1933/2024 IN C.P. (IB)/199(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.06.2024

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s NENSHI**
LADHABHAI SHAH

Section 95(1) Application under any other provisions- IBC

ORDER

1. Adv. Avinash R. Khanolkar for the Applicant is present and Adv. Vijender Sharma for the Resolution Professional is also present.
2. Ld. Counsel for the Resolution Professional informs that an application placing on record RP Report has been filed and same is pending for numbering before the registry.
3. List this matter on **09.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)